

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-414(PB)/2020

IN THE MATTER OF:

Mack Star Marketing Pvt Ltd.	...	Applicant/Petitioner
Vs		
Oriflame India Pvt Ltd.	...	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Krishnendu Datta, Ms. Tine Abraham,
Ms. Shivani Rawat, Mr. Akshay Puri,
Ms. Mehak Khurana, Advs.

For the Respondent : Mr. Mahesh B. Chhibber, Advocate

ORDER

Both sides are hereby directed to file their written submissions within 15 days from hereof.

List the matter for hearing on **12.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)